

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 112(ND)/2012
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R. VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE COMPANY: Rupak Gupta & Anr.
V/s
M/s. Banaras House Pvt. Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1.	Mr. Anur Kathpalia, Sr. Adv	}	For	Kajurmittal
2.	Ms Mishra, Adv		Petitioners	
3.	Mr. Yajur Mittal, Adv			
4.	Ms. Sanjana Sharma, Adv.			
5.	MR. L.K. BHUSHAN, ADV.	}	Respondents	B. Mittal
6.	MR. ANIRUJ HARUNKUMAR, ADV.		4(a) - 4(A)	

ORDER

On the request of the parties hearing is deferred to 11.04.2017.

Sq-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT
Sq-
(R. VARADHARAJAN)
MEMBER (J)